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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2180/2002

New Delhi this the 19th day of December, 2002

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.K.Malhotra, Member (A)

Sh.Manoj Kumar Dubey
S/O Sh.Parmeshwar Dubey,
R/O 142 A, Pocket J & K,
Dilshad Garden, Delhi

(By Advocate Shri Ashwani Bhardwaj)

..Applicant

VERSUS

1. Govt.of NCT of Delhi
through Secretary, Health
Old Secretariate, Delhi.
2. The Medical Superintendent,
Lok Nayak Jai Prakash Hospital,
New Delhi.
3. Director (Administration),
Lok Nayak Jai Prakash
Hospital, New Delhi.

(By Advocate Shri Ajesh Luthra)

.. Respondents

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminthan, Vice Chairman (J)

Shri Ashwani Bhardwaj, learned counsel prays for permission to withdraw this OA and file afresh OA, as according to him, certain new facts have to be brought on record i.e. by way of the termination order which has been issued by the respondents. Shri Ajesh Luthra, learned counsel for the respondents has also been heard.

2. In view of the above submissions, OA is disposed of as withdrawn with liberty in accordance with law.

No costs.

Manoj
(S.K.Malhotra)
Member (A)

Lakshmi
(Smt.Lakshmi Swaminathan)
Vice Chairman (J)

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